NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 253/16	TP	For	433	Fedex Express Transportation &
	104/17	hearing		Supply Chain Services(India) Pvt. Ltd.,
			_	Vs 3Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Žį,	RAJUMAR MD on beholf of Indiolow CCP 4620212325	PETITIONER	Agrano M

RESPONDENT

APARNA MADHUKAR KULKARNI Law Square Advocates & Solicitors

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. For hearing as a last chance list it on 22/01/2018.

Member (T)

Member (J)